

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:6646
ANSWERED ON:06.05.2010
PILFERAGE OF OIL FROM IOC PIPELINE
Singh Shri Radha Mohan;Singh Smt. Meena

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is aware that oil worth crores of rupees was stolen from the supply line of Indian Oil in March, 2010 at Panipat refinery;
- (b) if so, the details there of;
- (c) whether the Government has conducted any enquiry in this regard;
- (d) if so, the details thereof; and
- (e) the action being proposed to be taken by the Government against the guilty officials?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL)

- (a) & (b): Yes, Madam. Indian Oil Corporation Ltd. (IOCL) has reported a total of three cases of pilferage at Panipat Refinery in the month of March, 2010. A loss of Rs.22.70 lakhs has been estimated, which is being claimed from insurance company. The details of the three pilferage cases reported are given at Annexure-I.
- (c) to (e): FIR has been lodged in respect of each pilferage case with the Haryana Police for investigating into the matter.